

(a) whether the functioning of the National Medical Library in Delhi is being crippled due to red tape;

(b) whether a large number of books and old journals have Library already gone brittle and yellow; and

(c) what steps Government are taking to improve the functioning of Library?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARA-NAND): (a) and (b) No. Sir.

(c) Functioning of the National Medical Library is periodically reviewed and corrective measures taken for improvement of the Library as and when necessary

#### **Killing of Army Personnel in Manipur**

@1152. SHRI MOHINDER SINGH  
LATHER SHRI SATYA  
PRAKASH MALAVIYA

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any action has been taken/likely to be taken against the underground Naga Sangathan 'National Socialist Council of Nagaland' who killed 25 Army personnel in Manipur on June 29, 1993;

(b) if so, what are the details thereof stating the actual number of Jawans killed and injured in their attack;

(c) whether any special drive has been launched to pick up underground Naga Guerillas;

(d) if so, the number of rebels/Guerillas caught by the military/administration in the special drive till date; and

(e) what steps would be taken to check underground Naga Guerillas in Manipur and its adjoining areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir.

(b) 27 personnel of 15 Assam Regiment were killed and 24 others were injured in the ambush on June 29, 1993.

The National Socialist Council of Nagaland (NSCN) already stands declared as an Unlawful Association under the Unlawful Activities (Prevention) Act, 1967 since November 27, 1990.

@ Previously Unstarred Question 575, Transferred from 29th July, 1993.

The States of Assam and Manipur, Mon District of Nagaland and Tirap and Changlang Districts of Arunachal Pradesh, 5 km belt along India-Mynamar border and 20 km border belt of Assam with the States of Arunachal Pradesh, Nagaland and Meghalaya have been declared as disturbed areas under the Armed Forces (Special Powers) Act, 1958, to facilitate counter insurgency operations by the Central Security Forces.

(c) and (d) Special operations were launched by the security forces against insurgents to nab the culprits involved in the ambush of 29th June, 1993. Five suspects were arrested.

(e) Insurgency situation in the North-East was reviewed on 8th July, 1993 and the Governments of the North-Eastern States were advised to intensify counter-insurgency operations. The Central security agencies are assisting the State Governments in this task.

#### **Abduction Cases in Delhi**

1153. SHRI BISHAMBHAR NATH PANDE: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that abduction cases have increased in Delhi in recent months;

(b) if so, what are the details of the cases of abduction cases since January, 1993;

(c) what are the reasons for this increase in abduction cases; and

(d) what measures Government have adopted to check the incidents of abduction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M.

SAYEED): (a) No, Sir

(b) The number of abduction cases during the period from January, 1993 to June, 1993 and corresponding period of the previous year is as under:—

<i>Year</i>	<i>No. of cases</i>
<b>1-1-92 to 30-6-92</b>	<b>117</b>
<b>1-1-93 to 30-6-93</b>	<b>84</b>

(c) There has been a decrease in abduction cases during 1993 (upto 30-6-93) as compared to corresponding period of last year.

(d) To check the crime of kidnapping/abduction, kidnappers/abductors and other criminals having previous history are kept under surveillance. Intelligence gathering machinery has also been geared up Motor-

cycle patrolling as well as Police Control Room surveillance have been intensified. In addition to the existing Squad for investigating kidnapping/abduction cases, a Special Cell has been set up in the Crime Branch for dealing with the cases of kidnapping/abduction for ransom.

**मोची बाग, रामकृष्ण पुरम्, नई दिल्ली में अवैध निर्माण**

1154. श्री गया सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों के दौरान रामकृष्णपुरम् पुलिस थाना के अधिकार क्षेत्र में अन्तर्गत आने वाली पुलिस चौकी, नानक पुरा में विलम्ब विकास प्राधिकरण के पटवारी तथा नायब तहसीलदार द्वारा गांव मोची बाग में अवैध निर्माण/बेसमेंटों के विरुद्ध कितनी लिखित शिकायतें दर्ज की गयी हैं ;

(ख) क्या कुछ स्थायी लोगों ने भी उक्त निर्माणों के विरुद्ध तार तथा पत्र द्वारा अपनी लिखित शिकायतें दर्ज करवायी थीं ;

(ग) क्या यह सच है कि पुलिस उपायुक्त (सतर्कता) को उक्त मामले की जांच करने के संबंध में दिल्ली प्रशासन से पत्र संख्या एफ-10 (406)/92/जी आर ए/3664 दिनांक 12 नवम्बर, 1992 मिला था ;

(घ) क्या यह भी सच है कि 10 जून, 1993 को भी उक्त अधिकारियों ने एक निर्माणाधीन मकान के लिये निर्माण की अनुमति दे दी थी ; और

(ङ) यदि हां, तो उसका ज़ोरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी. एम. सईद) : (क) एक ।

(ख) पुलिस स्टेशन आर. के. पुरम् और पुलिस चौकी नानकपुरा में इस प्रकार की कोई शिकायत प्राप्त नहीं हुई है ।

(ग) जी हां, श्रीमान् ।

(घ) गांव मोची बाग में अवैध निर्माण को रोकने के लिए श्री प्रभु करण, पटवारी से पुलिस चौकी नानक पुरा में 10-6-1993 को शिकायत प्राप्त हुई थी ।

(ङ) प्रश्न नहीं उठता है ।

**Situation in Kashmir**

1155 SHRI MURLIDHAR CHAN-DRAKANT BHANDARE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of persons including civilians, paramilitary forces personnel, Army Jawans

and Militants killed in Kashmir during the last three years;

(b) what are the steps taken so far to improve the situation in Kashmir:

(c) whether Government propose to invite Pakistan for bilateral talks in view of increased terrorist and subversive activities in Jammu & Kashmir; and

(d) if so, the details thereof?

THE MINISTER OF STATE' IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) 4479 persons which includes 1670 militants, 494 Security Force personnel and 2315 civilians, were killed during 1990, 1991 and 1992 in /ammu & Kashmir. The security in the State has been tightened and pressure on the militants has been stepped up to contain militancy and reduce the fear of the gun. In order to bring misguided youth into the mainstream, efforts are being made to create more employment opportunities for them. Steps have also been taken to reactivate the industrial, economic and developmental activities in the State. Efforts are also being made to activate the local administration and the grievance redressal machinery.

(c) and (d) Government have, on several occasions in the recent past and at various levels, urged Pakistan to stop its support and encouragement to terrorism and subversion directed against India. Regrettably, despite assurances, this support continues.

**Rehabilitation of the displaced persons of J & K**

1156. SHRI KRISHAN LAL SHARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total number of people driven out of their homes in the Kashmir Valley and now settled in camps in various parts of the country;

(b) whether it is a fact that Government have taken no steps for their rehabilitation in their respective homes, if so, reasons therefor,

(c) what is the number of persons rehabilitated so far, sector-wise break up; and

(d) whether the rehabilitation of all such Persons will be a pre-condition for holding elections in the state?